

**THE HIGH COURT OF ORISSA ARBITRATION CENTRE,
CUTTACK**

NOTIFICATION

No. 294

/Date: 28th July, 2023

In exercise of the power conferred under Rule-9(6), Part-IV of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014, the Arbitration Committee has been pleased to add the names of the following Arbitrators in the existing empaneled list of Arbitrators as per the minute dated 16.05.2023.

1. Shri Budhadev Routray, Sr. Advocate
2. Mrs. Mrinalini Padhi, Advocate
3. Shri Sisir Das, Advocate
4. Shri Achyuta Nanda Routray, Advocate
5. Shri Dayananda Mohapatra, Advocate
6. Shri S.K. Satapathy, I.A.S. (Retd.)
7. Shri Prasanta Kumar Mohanty
8. Shri Premananda Mohanty

By Order

Coordinator, Arbitration Centre

Memo No. 295 (80) /Date: 28/07/2023

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1. All Officers of the Court;
2. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice;
3. A.D.R – cum- Additional Principal Secretaries/ A.R. – cum - Sr. Secretaries/Secretaries to Hon'ble Judges of the Court;
4. Technical Director, NIC, Orissa High Court, Cuttack;
5. Notice Board of the Court;

for information and necessary action.


28.7.23
Coordinator
Arbitration Centre

Memo No. 296(8) /Date: 28/07/2023

1. Shri Budhadev Routray, Sr. Advocate,
At- Plot No.1C/86, Sector-9, CDA, Cuttack.
2. Mrs. Mrinalini Padhi, Advocate,
At- 10/Bhasakosh Lane, Cuttack-753002
3. Shri Sisir Das, Advocate,
At- D/982, Sector-6, CDA, Markat Nagar, Cuttack
4. Shri Achyuta Nanda Routray, Advocate,
At- Plot No.E/63, Sector-7, CDA, Cuttack-753014.
5. Shri Dayananda Mohapatra, Advocate,
At- 'HARAPRIYA' Keonjhar Colony, Kanika Road, Tulasipur,
Cuttack-753008
6. Shri S.K. Satapathy, I.A.S. (Retd.),
At- Flat No. 232, Tower-8, Royal Lagoon, Raghunathpur
Bhubaneswar-751024
7. Shri Prasanta Kumar Mohanty,
Member (T), & HOD, NCLT, Guwahati & Jaipur
At – N-6/243, IRC Village, Nayapali, Bhubaneswar
8. Shri Premananda Mohanty,
At- Plot No.25 (2nd Floor), Gautam Nagar, Bhubaneswar, Pin-
751014

for information and necessary action.


28.7.23
Coordinator
Arbitration Centre